

(b) if so, the locations thereof; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA) :  
 (a) to (c) A Committee has been set up to select suitable sites for large thermal stations. The Committee has already started its work but has not yet submitted its report. The locations will be known as soon as the report is ready.

**Locations of Railways power Generators  
 Electrification of Railway Lines**

9590. SHRI SHANKERRAO SAVANT :

SHRI J. G. KADAM :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways own their own generators.

(b) if so, where they are located and what is their capacity; and

(c) whether any more generators are proposed to be started by the Railways and, if so, where and with what capacity ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) and (b) The Central railway has a power house at Thakurli which serves the traction needs of the electrified ghat sections on that Railway. This power house has an installed capacity of 96 MW.

(c) As a long term measure, to ensure uninterrupted supply of power for traction purposes, the question of setting up further power houses with railways own generators is receiving consideration.

**Drilling Platform obtained from Japanese Firm for Offshore Drilling**

9591. SHRI SHANKERRAO SAVANT :  
 SHRI J.G. KADAM :

Will the Minister of PETROLFUM AND CHEMICALS be pleased to state :

(a) what is the cost of the drilling platform obtained from a Japanese firm for offshore drilling and what amount of damages have been received from the Japanese firm for its late delivery; and

(b) what arrangement is being made for imparting training to Indian personnel in using it for drilling oil ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) :  
 (a) The price paid by the Oil and Natural Gas Commission for the drilling platform "Sagar Samrat" is Yen 5168 million. Liquidated damages amounting to Yen 182.88 million are payable by the Japanese supplier to the ONGC on account of the delay in the delivery of the platform.

(b) A total of 28 personnel of the Oil and Natural Gas Commission have already been trained abroad in familiarisation with, and operation and maintenance of, mobile offshore drilling platform and its machinery and equipment.

Furthermore, for the first one year, the operations from 'Sagar Samrat' will be carried out with the help of M/s Offshore International S.A., an internationally reputable firm of offshore drilling contractors. During this period, the ONGC's personnel, who will be working alongwith the experts of Offshore International on the platform, will receive on-the-job training in the various operations connected with this platform.

**Locations and Capacities of Oil Refineries  
 and Termination of Agreement with Foreign Oil Companies**

9592. SHANKERRAO SAVANT :  
 Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) what are the locations of oil refineries in India, what is the capacity of each them and who is controlling them of

(b) which new refineries are proposed to be started, what are their locations, capacities and who will control them;

(c) when are the agreements with each of the foreign oil companies controlling oil refineries scheduled to be terminated;

(d) whether there is a clause in the agreements enabling Government to take over the refineries earlier than scheduled; and

(e) if so, what is the text of the clause ?